NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 69/241-244/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Bharat P. Raut & Ors.

V/s.

Madhu Silica Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-244 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1 RAHUL UHTNIS

ADVOUTE

2. NACHIKET DAVE

3. ALM DAVE

ADUOUTE

Adrocate 7 Resp. No. 1 to 9

4. Jaimin R. Dave for Mrs. Swati Soparkan

ORDER

Learned Advocate Mr. Rahul Chitnis with Learned Advocate Mr. Nachiket Dave present for Original Petitioners. Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar present for Original Respondents no. 1 to 9.

None appeared for Respondent no. 10 in spite of service of notice.

Learned Counsel appearing for Respondents no. 1 to 9 made a statement that Respondent no. 10 is out of country and she will abide by the terms and consents.

For orders in terms of consent terms, list the matter on 12.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.